

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1572
ANSWERED ON:02.12.2005
DISTRICT ADMINISTRATION OF DEVANGERE
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government have sanctioned and released an amount of Rs. 113 lakhs relating to Upgradation of District Administration for Devangere District of Kamataka ;
- (b) if so, whether the State Government have utilised the full amount ;
- (c) whether the State Government have also sent Utilisation Certificate in this regard ;
- (d) if so, whether the Union Government have received any request for releasing of further grants for this sector ;
- (e) if so, whether the Union Government have considered the request of Karnataka Government; and
- (f) if so, the time by which further grants is likely to be released by the Union Government ?

Answer

Minister of State in the Ministry of Finance SHRI S.S.PALANIMAMCKAM

Parts (a) to (c): The Government of India, on the recommendations of the Eleventh Finance Commission (EFC), released grants amounting to Rs. 55.00 crore upto March 31, 2005 for upgradation of District Administration for providing infrastructure in 7 newly created districts including Devangere. Inclusive of equal contribution by the State, Government of Karnataka submitted utilization certificate for Rs. 105.6 crore within the prescribed period.

Part (d): Yes Sir, Part (e): Claims received within the prescribed period have been considered and grant released.

Part (f): No further grant can be released for the purpose as EFC award period is over or 31.3.2005.